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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.04.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2.Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No 255/BB/2018	For compliance of office objections Raised by registry	252(3)	M/s Vishnusai Infra Pvt Ltd	Vinay BL PCS	ROC	

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Representative of PCS is present. He has filed authorization letter. Registry pointed out some defects. PCS is directed to comply the same. List it on 04.05.2018.


MEMBER(T)


MEMBER(J)